

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Union Bank of India
Vs
Lakshmi Subbiahh Tex Pvt Ltd

MAIN PETITION NUMBER : IBA/363/2019

(IA/MA) APPLICATION NUMBERS

IA/1117(CHE)/2024; IA/442(CHE)/2023; IA/1069(CHE)/2021 IN IA/1049/2020;
IA/1076(CHE)/2021 IN IA/1049/2020

ORDER

IA/1117(CHE)/2024

Present: Ld. Counsel Shri. Chirag Gupta for the Applicant / Liquidator.

This application has been filed to take on record the 13th
progress report for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1117(CHE)/2024 is accordingly **disposed of**.

IA/442(CHE)/2023

Present: Ld. Counsel Shri. T K Bhaskar for the Applicant.

Shri. K P S Muniswaran for R2 to R5.

IA/1069(CHE)/2021 IN IA/1049/2020

Present: Shri. K P S Muniswaran in person.

Ld. Counsel Shri. T K Bhaskar for Liquidator.

IA/1076(CHE)/2021 IN IA/1049/2020

Present: Shri. K P S Muniswaran in person.

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Ld. Counsel Shri. T K Bhaskar for Liquidator.

List all the applications for hearing on **31.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)